

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:811

ANSWERED ON:04.08.2011

FLOOD CONTROL

Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Union Government has had any deliberation with the Nepal Government for the construction of dams on the rivers flowing from Nepal to India causing floods in India;

(b) if so, the details and the outcome thereof; and

(c) the action taken by the Union Government so far thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) Pancheshwar Multipurpose Project on river Sharda (Mahakali in Nepal), Saptakosi High Dam Project on river Kosi and West Rapti (Naumure) Multipurpose Project on river West Rapti are under discussion with the Government of Nepal. These high dam projects, on implementation, would provide benefits to people of India and Nepal, both, in the form of hydro-power, irrigation and flood moderation.

Government of India is in constant dialogue with the Government of Nepal for which a three tier mechanism consisting of Joint Ministerial level Commission on Water Resources (JMCWR) co-chaired by Ministers of Water Resources of India and Nepal, Joint Committee on Water Resources (JCWR) at the level of Secretaries of Water Resources of India and Department of Energy of Nepal and Joint Standing Technical Committee (JSTC), exists.

During the 5th meeting of JCWR held on 20 – 22 November, 2009 at Pokhara (Nepal), the draft terms of reference for establishment of Pancheshwar Development Authority (PDA) for development, execution and operation of Pancheshwar Multipurpose Project have been jointly finalized.